

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2292
TO BE ANSWERED ON THE 10TH DECEMBER, 2021**

ADVANCE AGREEMENTS WITH FOREIGN VACCINE MAKERS

2292. SHRIMATI SARMISTHA SETHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that lack of advance agreements with foreign vaccine makers had delayed the rollout of the COVID-19 inoculation drive in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to roll out oral anti-COVID-19 drugs in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b) Government of India has taken proactive steps to secure adequate vaccines for National Covid-19 Vaccination Programme. There has been no delay in placing orders with vaccine manufacturers rather advance orders of vaccines have been placed with M/s Serum Institute of India and M/s Bharat Biotech for supply of COVID-19 vaccines.

(c) and (d) Central Drugs Standard Control Organization (CDSCO) has approved various oral drugs for restricted use under emergency situation for COVID 19 treatment, namely- Favipiravir tablets, Baricitinib Tablets & 2- Deoxy-D-Glucose (2-DG) sachets.
